

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 191 OF 2015 (SZ)

BETWEEN

Mr. S.P Muthuraman

... Applicant

And

Union of India and 7 Ors.

... Respondents

**PROGRESS REPORT SUBMITTED ON BEHALF OF THE
TIRUNELVELI CORPORATION**

Dated at Chennai on this the 2nd day of August, 2021.

E-Filing No. :

Date : 02.08.2021

M/s. ABDUL SALEEM

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

ORIGINAL APPLICATION NO. 191 OF 2015 (SZ)

WITH

ORIGINAL APPLICATION NO. 178 OF 2014 (SZ)

IN THE MATTER OF:

S.P. Muthuraman
Tirunelveli District.

... Applicant

Versus

The Union of India and others.

... Respondents

WITH

T. Rajamanickam,
Tirunelveli.

... Applicants

Versus

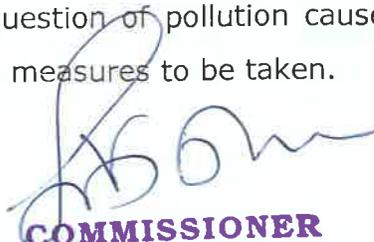
The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tirunelveli and Ors.

... Respondents

**PROGRESS REPORT
SUBMITTED BY THE TIRUNELVELI CORPORATION**

I, B.Vishnu Chandran Son of Mr. Bala Chandran, Hindu, aged about 32 years, presently holding the post of the Commissioner, Tirunelveli, City Municipal Corporation, do hereby solemnly affirm and sincerely state as follows:-

1. I state that I am the Commissioner of Tirunelveli City Municipal Corporation, and as such I am well acquainted with the facts of the case from available records.
2. I humbly submit that this Hon'ble Tribunal in its order dated 17.01.2020 constituted a Joint Committee to go into the allegations in the application and also consider the question of pollution caused to the Tamirabarani River and the remedial measures to be taken.


**COMMISSIONER
TIRUNELVELI CORPORATION.**

3. I humbly submit that the Joint Committee conducted a joint inspection and filed its report before this Hon'ble Tribunal. This Respondent is also a member of the Joint Committee, has submitted the present status of the projects which are under progress along with necessary documents, to the members of the Joint Committee and the same was also a part of the Report.

4. I humbly submit that the Joint Committee in its Report has made recommendations to this Respondent to be complied with and the same is being complied with by this Respondent under the supervision of the Tamil Nadu Pollution Control Board. Hence, in order to ascertain the compliance by this Respondent this Hon'ble Tribunal has specifically directed this Respondent vide its order dated 08.06.2021, to file a present status report regarding the progress of work done and time line in respect of the projects and pursuant to which this Respondent is filing the present status cum progress report.

5. The progress of the work done and the compliances are as follows:

S.No.	Compliance notified by the board	Present status of the compliance
1	To complete the construction of the remaining 3 DEWATS treatment units by 20.07.2021	Construction of the remaining 3 DEWATS treatment units completed on 26.07.2021 and put in to use.
2	To plant suitable vegetation/ plantation to utilize the treated sewage let out from the DEWATS treatment units	Action taken to utilize the partially treated sewage let out from the DEWATS treatment units by planting suitable vegetation in consultation with forest department.
3	To conduct a rapid survey to identify the number of domestic sewage outlet let into the irrigational	Action will be taken to conduct a survey to identify the No.of domestic sewage outlet let in to the irrigation channels

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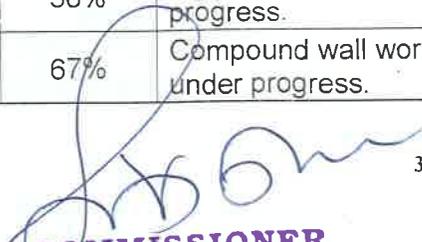

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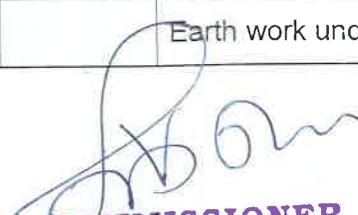
	channels (Kodagan channel, Palayamkal channel & Tirunelveli channel) and to arrive the quantity of sewage let out.																																					
4	To explore the possibility of transporting the sewage let out from the DEWATS provided at Sindhupoondurai to the nearest UGSS Phase-I so as can be treated in the existing 24.2 MLD Waste Stabilisation Pond treatment system.	Work is completed and trial and run is going on to transport the sewage let out from the DEWATS provided at Sindhupoondurai to the nearest existing manhole comes under UGSS Phase-I.																																				
5	To furnish the details on the status of the proposed UGSS Phase-II & Phase-III in respect of completion of total sewer length, Pumping stations, Lifting stations, Pumping Main Network, Gravity Main Network, Manholes, House Service connections, Date of Completion & % of work completed.	<table border="1"> <thead> <tr> <th>Scope</th> <th>Work completed In %</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;">Phase - II</td> </tr> <tr> <td colspan="3">Pumping Station</td> </tr> <tr> <td>PS-1-Zone-1. Slaughter House</td> <td>60%</td> <td>Well Civil works completed</td> </tr> <tr> <td>PS-2-Zone-II. Nainarkulam</td> <td>-</td> <td>Work to be commenced</td> </tr> <tr> <td colspan="3">Lifting Station</td> </tr> <tr> <td>LS-1-Zone-I- Srinivasanagar</td> <td>83%</td> <td>Well Civil works completed-Compound wall and panel room plastering under progress</td> </tr> <tr> <td>LS-2-Zone-I- Sathiyanager</td> <td>65%</td> <td>Compound wall under progress.</td> </tr> <tr> <td>LS-3-Zone-I- Kattabomman Street</td> <td>50%</td> <td>Well Civil works completed.</td> </tr> <tr> <td>LS-4-Zone-I- Pettai Thiruthu (Ambethkar Colony)</td> <td>63%</td> <td>Compound wall work under progress.</td> </tr> <tr> <td>LS-5-Zone-II- Karuppanthurai</td> <td>58%</td> <td>Retaining wall work under progress.</td> </tr> <tr> <td>L S-6- Zone-III- Karaiyiruppu (New</td> <td>67%</td> <td>Compound wall work under progress.</td> </tr> </tbody> </table>	Scope	Work completed In %	Remarks	Phase - II			Pumping Station			PS-1-Zone-1. Slaughter House	60%	Well Civil works completed	PS-2-Zone-II. Nainarkulam	-	Work to be commenced	Lifting Station			LS-1-Zone-I- Srinivasanagar	83%	Well Civil works completed-Compound wall and panel room plastering under progress	LS-2-Zone-I- Sathiyanager	65%	Compound wall under progress.	LS-3-Zone-I- Kattabomman Street	50%	Well Civil works completed.	LS-4-Zone-I- Pettai Thiruthu (Ambethkar Colony)	63%	Compound wall work under progress.	LS-5-Zone-II- Karuppanthurai	58%	Retaining wall work under progress.	L S-6- Zone-III- Karaiyiruppu (New	67%	Compound wall work under progress.
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Location)		
LS-7-Zone-III- Alaganeri	68%	Compound wall and panel room work in progress
LS-8-Zone-III- Senthimangalam	69%	Compound wall plastering under progress.
LS-9-Zone-III- Sindhupoonthurai	80%	Panel Room work is under progress
LS-10-Zone-III- Kailasapuram	50%	Well Civil works completed.
LS-11-Zone-III- Meenakshipuram	69%	Retaining wall work under progress.
Other Components		
Pumping main - 27 km	84.44%	22.80 km laid
Gravity main – 224 km	60 %	134.51 km laid
Manhole - 8928 No	65.71%	5867 No completed
House service connections (UPVC pipes) - 656.64 km	7.59%	49.99 km completed
Inspection chamber - 54720	13.85%	7583 No completed
Road restoration – 395260 Sqm	18.10%	71550 Sqm
Over all progress	65.00%	
Phase - III		
Pumping Station		
PS-5-Zone-5 at Kurichi		Earth work under progress
PS-6-Zone-6. Kumaresan Nagar		Work to be commenced
Lifting Station		
LS-12-Zone-4- Tholkappiyar Street	55%	Well works completed
LS-13-Zone-4- Thirukurippu Thondar street	28%	3rd lift well completed
LS-14-Zone-4- Ulagamman Koil Street		Earth work under progress
LS-15-Zone-4- Maruthi Nagar		Earth work under progress
LS-16-Zone-4- Senthil Nagar		Earth work under progress
LS-17-Zone-4 — Kilanatham melur Road	55%	Well works completed
LS-18-Zone-4- Thiruvanathapuram		Earth work under progress
LS-19-Zone-4- Kakkan New colony		Earth work under progress
LS 20 Zone 4 Andal Nagar		Earth work under progress


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		LS-21-Zone-4- Ragumath Nagar		Earth work under progress
		LS-22-Zone-4- Police Colony		Earth work under progress
		LS-23-Zone-4- Saranya Park		Earth work under progress
		LS-24-Zone-4- IOB Colony	55%	Well works completed
		LS -25-Zone-4- V.M Chatram Housing Board		Earth work under progress
		LS-26-Zone-4- Achimadam		Earth work under progress
		LS-27-Zone-5- - Melanatham	55%	Well works completed
		LS-28-Zone-5- Karungulam	55%	Well works completed
		LS-29-Zone-5- Anbu Nagar	55%	Well works completed
		Other Components		
		Pumping main - 37 km	20.16%	7.46 km laid
		Gravity main – 417 km	6.40%	26.71 km laid,
		Manhole - 16658 No	8.02%	1336 No completed.
		HSC-UPVC - 522 km	0.17%	0.91km laid
		STP		Decoped
		Inspection chamber - 87064 No	0.01%	10 Nos.
		Over all progress	20.30%	
6	To furnish the status on the implementation of the SBR based Sewage Treatment Plant proposed at the end of pipe treatment of UGSS Phase – II & III	Under Smart city mission, another 10 MLD capacity of STP is to be constructed under SBR technology method to a project cost of Rs. 14.89 crore. For this work, tender received on 19.07.2021 and evaluation under progress. More over, 10MLD + 14 MLD capacity of STP to be constructed in a Phased manner.		
7	To furnish the status on the implementation of dhobikana with treatment units	Construction of Dhobikana in the following 3 locations 1. Karuppanthurai 2.Vannarpetti Thirukurippu thondar Street and 3. Vannarpettai Ettuthogai street in which Vannarpettai Thirukurippu thondar street and Vannarpettai Ettuthogai street are under progress.		

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8	To furnish the action taken to control illegal discharge of septic tank cleaning waste into River Thamirabarani and details on the imposing of fine and construction of trenches.	<ol style="list-style-type: none"> 1. All the septic tank operators with their Vehicle Number registered in Corporation. 2. Liquid waste management training given to Septic tank operators at Corporation Marriage Hall, Melapalayam, March 14th 2021. 3. Self declaration forms issued to all Septic tank operators not to mix with Thamirabarani river Bed.
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6. I respectfully submit that this Respondent is taking earnest steps to protect the water body situated within its jurisdiction without any default and complying with the environmental rules in letter and spirit and without any default. This Respondent will comply with any directions issued by this Hon'ble Tribunal and the statutory authorities, to protect the Tamirabarani River and improve its water quality.

Under the above circumstances, I respectfully pray that this Hon'ble Tribunal may be pleased to record the above submission and close the application and pass any such further or other order as it may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 29th day of July, 2021



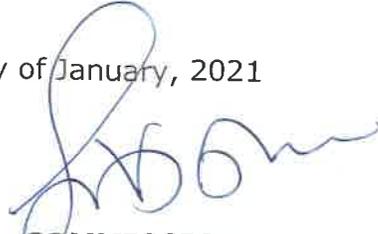
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VERIFICATION

I, B.Vishnu Chandran, Son of Mr.Bala Chandran, Hindu, aged about 32 years, presently holding the post of the Commissioner, Tirunelveli City Municipal Corporation, do hereby verify that the contents of Paragraph Nos. 1 to 6 are true to the best of my knowledge and Paragraph Nos. 1 to 6 are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 29th day of January, 2021



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